



BEFORE THE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA  
I. A. No. \_\_\_\_\_ of 2025/EZ  
(Arising out of ORIGINAL APPLICATION NO. 104/2023/EZ)

In The Matter of:

An application Under Section 19(4)(a) read with Under Section 18 (1) of the National Green Tribunal Act, 2010 for addition of M/s Howrah Station Porters Welfare Association (Earlier name Joy Maa Tara Hotel) having its place of business at 4/5, Rishi Bankim Chandra Road, P.S- Golabari, District: Howrah, Pin: 711101 as a party respondent in connection with the instant original application;

AND

In The Matter of:

M/s Howrah Station Porters Welfare Association (Earlier name Joy Maa Tara Hotel) through its General Secretary namely Sri Shambhu Mahato having its place of business at 4/5, Rishi Bankim Chandra Road, P.S- Golabari, District: Howrah, Pin: 711101

... Applicant

Versus

Subhas Datta & Ors.

.....Respondents



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Filed by

*Malabika Roy DeY*

MALABIKA ROY DEY

Advocate

For The Applicant

Email: mrdey@rediffmail.com

(M): 9051634204



BEFORE THE NATIONAL GREEN TRIBUNAL  
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M/s Howrah Station Porters Welfare Association (Earlier name Joy Maa Tara Hotel) through its General Secretary namely Sri Shambhu Mahato having its place of business at 4/5, Rishi Bankim Chandra Road, P.S- Golabari, District: Howrah, Pin: 711101

Email:- [mahatay@rediffmail.com](mailto:mahatay@rediffmail.com)

... Applicant

Versus

Versus

1. Subhas Datta, S/o Late Baneswar Datta, of 25/1, Guitendal Lane, P.O & P.S & District: Howrah, Pin: 711101, West Bengal.

Email: [subhasdatta@rediffmail.com](mailto:subhasdatta@rediffmail.com)

.... Respondent No. 1/Applicant in O. A



2. State of West Bengal, (Notice through the Chief Secretary), Nabanna, 325, Sarat Chatterjee Road, Shibpur, Howrah, Pin: 711102.

Email: [cs-westbengal@nic.in](mailto:cs-westbengal@nic.in)

3. Urban Development and Municipal Affairs Department, (Notice through the Principal Secretary), Government of West Bengal, Nagarayan, DF-8, Sector-I, Salt Lake City, Kolkata: 700064.

Email: [secy.ma-wb@gov.in](mailto:secy.ma-wb@gov.in)

4. Department of Environment, Government of West Bengal, (Notice through the Principal Secretary), 5<sup>th</sup> Floor, Prani Sampad Bhawan, Block-LB-II, Salt Lake Sector-III, Bidhannagar, Kolkata: 700106.

Email: [psecy.env-wb@gov.in](mailto:psecy.env-wb@gov.in)

5. Shyama Prasad Mookhejee Port Trust, Calcutta, (Notice through the Chairman) Government of India, 15, Strand Road, Kolkata: 700001.

Email:

[chairman@kolkataporttrust.gov.in](mailto:chairman@kolkataporttrust.gov.in)



6. General Manager, Eastern Railway,  
having office at 17, N. S. Road, Kolkata:  
700001.  
Email: [gm@er.railnet.gov.in](mailto:gm@er.railnet.gov.in)

7. The Commissioner,  
Howrah Municipal Corporation, having  
office at 4, Mahatma Gandhi Road,  
Howrah, Pin: 711101.  
Email:  
[commissioner.howrah@gmail.com](mailto:commissioner.howrah@gmail.com)

8. West Bengal Pollution Control Board,  
(Notice through the Member  
Secretary), Paribesh Bhawan, 10A,  
Block-LA, Sector-III, Salt Lake City,  
Kolkata: 700106.  
Email: [ms.wbpcb-wb@bangla.gov.in](mailto:ms.wbpcb-wb@bangla.gov.in)

9. National Mission For Clean Ganga  
(Notice through the Director General),  
Ministry of Jal Shakti, Government of  
India, 1<sup>st</sup> Floor, Major Dhyan Chanda  
National Stadium, New Delhi: 110002.  
Email: [dg@nmcg.nic.in](mailto:dg@nmcg.nic.in)



10. Commissioner of Police, Howrah  
Police Commissionerate, having office  
28, Nityadhan Mukherjee Road,  
Howrah Railway Station, Shibpur,  
Howrah, Pin: 711101  
Email: commhowrah@gmail.com

11. Howrah Station (Chandmari Ghat)  
Babsai Samity, having its office at 1/7  
to 4/3, Rishi Bankim Chandra Road,  
Howrah: 711101.

Email: anirbanghosh@gmail.com

.....Respondents

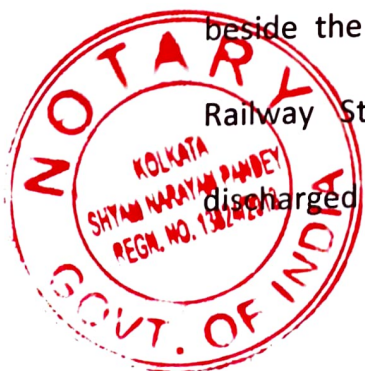


To

The Hon'ble Chairperson and His Companion Member of the said Hon'ble Tribunal.

The Humble petition on behalf of the applicant as above named most respectfully SHEWETH:

1. That the instant original application is pending for adjudication before this Hon'ble Tribunal.
2. That the deponent is the General Secretary of the hotel and in the said capacity he is filing the instant Interlocutory Application. The deponent namely Sri Shambhu Mahato is also authorized as the General Secretary to file the instant Interlocutory Application.  
Photocopy of the Aadhar Card of the deponent and Authorization are collectively annexed herewith and marked with the letter 'P-1'
3. That the main allegation in the entire original application is related to the alleged pollution of River Ganga being caused by the Hotels located beside the River and which is situated just opposite to the Howrah Railway Station, interalia alleging that untreated waste is being discharged into the river Ganga.



4. That the applicant is one of the hotel represented through its General Secretary and is situated beside the river Ganga and located just opposite to Howrah Railway station. That the applicant has also been paying rent to the Shyama Prasad Mookhejee Port Trust, Calcutta and the applicant is running the hotel having the following statutory permissions as stated below:

- (i) Trade License issued by the Howrah Municipal Corporation vide Trade License No. HMC/W-14/158927/23 which expired on 31.03.2024 and after that the Howrah Municipal Corporation has not renewed the same inspite of several request.
- (ii) Food License issued by FSSAI
- (iii) UDYAM MSME License
- (iv) Application for obtaining Consent to Establish on 02.11.2023
- (v) Some of the rent receipts issued by Erstwhile Kolkata Port Trust now Shyama Prasad Mookhejee Port Trust, Calcutta
- (vi) Photograph showing chimney being constructed by the applicant.
- (vii) Fire License
- (viii) Electric Bill



(ix) ETP has been installed and the unit also obtained Water Analysis report.

Photocopies of the above referred documents are collectively annexed herewith and marked with the letter 'P-2'.

5. That moreover the applicant has also done netting of the windows so as to prevent any people from throwing anything in the river Ganga and regularly the hotels are cleaned and garbages are collected twice by the Municipal Authority once and privately once.

6. That in the original application an affidavit dated 06.11.2023 filed by the West Bengal Pollution Control Board the name of the unit/applicant is appearing.

7. That the applicant is desirous of making its submission before this Hon'ble Tribunal and cannot make the same unless and until it is made a party to the instant proceedings.

8. That in the above circumstances it is necessary to add the applicant as party respondent so that the applicant may be permitted to place its submissions before the Hon'ble Tribunal.



9. That it is most humbly submitted before this Hon'ble Tribunal that the applicant namely M/s Howrah Station Porters Welfare Association (Earlier name Joy Maa Tara Hotel) through its General Secretary namely Sri Sambhu Mahato having its place of business at 4/5, Rishi Bankim Chandra Road, P.S- Golabari, District: Howrah, Pin: 711101, may be added as a party respondent for smooth adjudication of the instant original application.
10. That this application is made bonafide and unless this application is allowed by this Hon'ble Tribunal the applicant will suffer irreparable loss and injury.



## PRAYER:

Under the above circumstances it is most humbly prayed before Your Lordships kindly be pleased to allow the instant Interlocutory application and permit the M/s Howrah Station Porters Welfare Association (Earlier name Joy Maa Tara Hotel) through its General Secretary namely Sri Sambhu Mahato having its place of business at 4/5, Rishi Bankim Chandra Road, P.S- Golabari, District: Howrah, Pin: 711101 to be impleaded as a party respondent in connection with the instant original application and to pass such further Order/Orders as to this Hon'ble Tribunal may deem fit and proper for the ends of justice.

And For This Act of Kindness Your Applicant as in duty bound shall ever pray.





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VERIFICATION:

I, the deponent as within named do hereby verify and declare that the statements made in the aforesaid paragraphs are true and correct to the best of my knowledge and information and I believe that nothing material has been concealed there from.

Verified at Kolkata on the .....Day of January, 2025.

Identified by me

*Malabika Roydey*

Advocate

*Shamlika Majhi*

Deponent





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S. NO. 09 DT 16.1.2025

## AFFIDAVIT

I, Sri Sambhu Mahato, S/o Bhagat Mahato, aged about 63 years, by faith-Hindu, by occupation- business and residing at 18/1/B Hari Charan Banerjee Street, Belur Math, Bally, Howrah - 711202 do hereby solemnly affirm and state as follows :-

1. That I am the General Secretary of the Hotel namely M/s Howrah Station Porters Welfare Association being the applicant in the instant Interlocutory Application and well conversant with the fact and circumstance of the case and I am competent to sign and swear this affidavit.
2. That I have read and Understood the contents of the accompanying application and humbly state that the facts stated above are true and correct as per the legal advice received by me are the best of my knowledge and belief.

Identified by me

*Malabika Roy*

Advocate

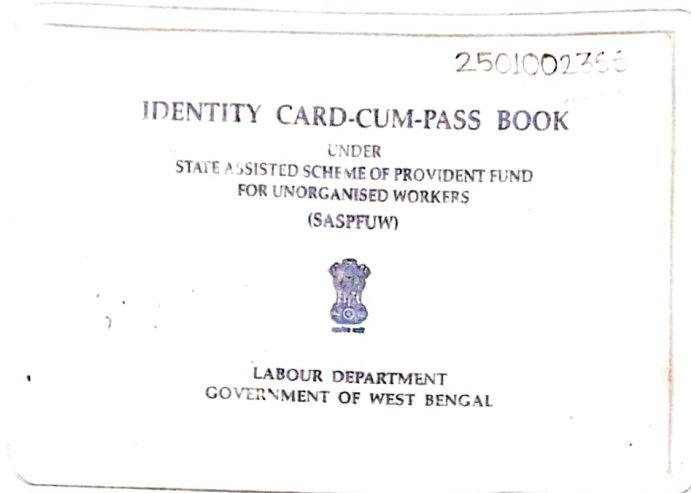
*Sambhu Mahato*  
Deponent



Solemnly Affirm & Declared  
Before Me on Identification  
of Ld. Advocate

*Shyam Narayan Pandey*  
SHYAM NARAYAN PANDEY  
NOTARY, GOVT. OF INDIA  
REGN. NO. 13824/2018  
16.1.2025

16 JAN 2025



SLIN 2501002366  
 2501002366  
 2501002366  
 IDENTITY CARD-CUM-PASS BOOK  
 FORM-II Under State Assisted Scheme of Provident Fund for Unorganised Workers  
 (Vid. Clauses 4 & 7 of the scheme under Labour Department Resolution No. 190/IR Dated 24.01.2001)

Name of Gram Panchayat/Municipality/Municipal Corporation: H.M.C.  
 Under: WORDNO-14 Block: HOWRAH

Particulars of the Beneficiary	Date of enrolment in the scheme
No. 2501002366 Name: LAL MOHAN SINGH Father: LATE GANESH SINGH Address: 4/3 R.B.C.RD, HOW-1 HOWRAH STATION AREA Dist. of Howrah (Registration): PORTERS Date of registration: 19.03.2028	04.09.02 Name: SMT. ARCHANASINGH Age: 19 YEARS Address: VILL- KOLABAGAN (BEL- TOLA) P.O.- CHENNAI, P.S.- ULUBERIA, DIST- HOWRAH Relationship: WIFE

Lal Mohan Singh  
 Member Secretary  
 Sub-Divisional Level Advisory Committee  
 (SASPFUW) Inspector NEW R.E.O. Howrah

Certified

Shambhu Mahato  
 (Shambhu Mahato)  
 Gen. Secretary

HOWRAH PORTERS WELFARE SOCIETY  
 Govt. Regd. S/L/98754  
 4/3 Rishi Bankim Chandra Road  
 Howrah-1

125018022908

Samajik Mukti Uda  
Asstt. Labour Commissioner A. Biswas  
Howrah 01.8.12

## পরিচয়পত্রসহ পাসবহি

অসংগঠিত শ্রমিকদের জন্য রাজ্য সরকারের সাহায্যপ্রাপ্ত ভবিষ্যনিধি প্রকল্পের নিদর্শ-২  
(শ্রমদপ্তরের প্রস্তাবনা-১৮০-আই. আর. তাং ২৪-০১-২০০১-এর ৫ ও ৭ খারা দ্রষ্টব্য)

গ্রাম পঞ্চায়েত/পৌরসভা/পৌর নিগম-এর নাম : Hme.  
রকের নাম : W. U. জেলার নাম : Howrah.

উপকৃত শ্রমিকের বিবরণ :	প্রকল্পে তালিকাভুক্তকরণের তারিখ : 20.03.03
আাকাউন্ট নম্বর : 2501003594	উপকৃত শ্রমিকের মনোনীত ব্যক্তির বিবরণ : Labour Inspector
নাম : GAUTAM PANDEY.	নাম : Smt. Suman Pandey
পিতা/স্বামীর নাম : Lt. R.S. Pandey.	পিতা/স্বামীর নাম : Gaurish Pandey
ঠিকানা : Mutia Maxdoor, Howrah Station Area, W. U. Howrah.	ঠিকানা : N - Baribon Dhanmote, P.O. Dulapur, P.S. Uluberia, Howrah.
জন্ম তারিখ : 10.06.1978	বয়স : 23 years
চাকুরী/পেশা : Mutia Maxdoor.	উপকৃত শ্রমিকের সঙ্গে সম্পর্ক : Brother
৫৫ বৎসর বয়স হওয়া মেয়াদ	
পূর্তির তারিখ : 09.06.2003	



স্বাক্ষর

উপকৃত শ্রমিকের স্বাক্ষর/টিপ সহি

(Regional Secretary)  
Sub-Divisional Labour Advisory Committee

স্বাক্ষর

ভারপ্রাপ্ত আধিকারিকের স্বাক্ষর

ভারপ্রাপ্ত আধিকারিকের শীলমোহর

Certified

Shambhu Mahato  
(Shambhu Mahato)  
Gen. Secretary

HOWRAH PORTERS WELFARE ASSOCIATION  
Govt. Regd. SNL/98754  
4/3 Rishi Bankim Chandra Road  
Howrah-1



Form C  
Government of West Bengal  
Department of Health and Family Welfare  
Food Safety and Standards Authority of India  
License under FSS Act, 2006



अनुज्ञप्ति संख्या / License Number: 12822008000458



- |   |  |
|---|--|
| 1. Name & Registered Office address of Licensee / अनुज्ञप्तिधारी के पंजीकृत कार्यालय का नाम और पता: | M/S- PORTERS WELFARE ASSOCIATION<br>4/5 CHANDMANI GHAT, RISHI BANKIM<br>CHANDRA ROAD, P.O. & P.S.- HOWRAH,<br>Howrah, West Bengal-711101     |
| 2. Address of Authorized Premises / प्राधिकृत परिसरों का पता:                                       | 4/5 CHANDMANI GHAT, RISHI BANKIM<br>CHANDRA ROAD, P.O. & P.S.- HOWRAH, BALI -<br>HOWRAH MUNICIPAL CORPORATION, Howrah,<br>West Bengal-711101 |
| 3. Kind of Business / कारोबार का प्रकार:  | Food Services - Food Vending Establishment   |
| 4. Dairy Business Details / डेयरी कारोबार विवरण हेतु :  | No   |
| 5. Category of License / अनुज्ञप्ति का वर्ग:  | State License  |

This license is granted under and is subject to the provisions of FSS Act, 2006 all of which must be complied with by the licensee. / यह अनुज्ञप्ति खाद्य संरक्षा और मानक अधिनियम, 2006 के अधीन अनुदत्त की गई और यह अधिनियम के उपबंधों के अध्यादीन है जिनका अनुज्ञप्तिधारी द्वारा अवश्य पालन किया जाना चाहिए.

Place / स्थान: Howrah

Designated Officer

Issued On / दिनांक: 13-09-2023 (Renewal License)

Valid Upto: / वैधता: 27-09-2024 (For details, refer Annexure)

**Annexures:**

1. Product Annexure
2. Validity Annexure
3. Non-Form C Annexure
4. Conditions Of License

**Note:**

1. Application for renewal of License can be filed as early as 180 days prior to expiry date of License. You can file application for renewal or modification of License by login into FSSAI's Food Safety Compliance System(<https://foscos.fssai.gov.in>) with your user id and password or call us at 1800112100 for any clarification.
2. This License is only to commence or carry on food businesses and not for any other purpose.
3. This is computer generated license and doesn't require any signature or stamp by authority.

*Sanjiv Kumar Mahapatra*

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fssai

**Product Annexure**  
**Form C**  
**Government of West Bengal**  
**Department of Health and Family Welfare**  
**Food Safety and Standards Authority of India**  
**License under FSS Act, 2006**



अनुज्ञापि संख्या / License Number: 12822008000458

**Kind Of Business: Food Services - Food Vending Establishment**

Sl.No.	Product(s)
1	14 - Beverages, excluding dairy products
2	16 - Prepared Foods
3	07 - Bakery products
4	18- Indian Sweets and Indian Snacks & Savouries products
5	15 - Ready-to-eat savouries
6	05 - Confectionery

*Shamshu Majhi*

## Validation And Renewal Annexure

fssai

**Form C**  
**Government of West Bengal**  
**Department of Health and Family Welfare**  
**Food Safety and Standards Authority of India**  
**License under FSS Act, 2006**



GOVERNMENT OF WEST BENGAL  
DEPARTMENT OF HEALTH & FAMILY WELFARE

अनुज्ञापि संख्या / License Number: 12822008000458

Validity From	Validity Upto	Issued On	Fee Paid	Type	Issuing Authority
28-09-2022	27-09-2023	28-09-2022	2000 INR	New	State Licensing Authority
28-09-2023	27-09-2024	13-09-2023	2000 INR	Renewal	State Licensing Authority

**Suspension History**

S.No	History	Date
N/A		

**Current Status of License: License Issued**

**Note:**

- Application for renewal of License can be filed as early as 180 days prior to expiry date of License. You can file application for renewal or modification of License by login into FSSAI's Food Safety Compliance System (<https://foscos.fssai.gov.in>) with your user id and password or call us at 1800112100 for any clarification.
- FSSAI vide order number 15(31)2020/FoSCoS/RCD/FSSAIpt1-Part(4) dated 11th January 2023 allowed Instant Renewal of License / Registration.
- FSSAI vide order number 15(31)2020/FoSCoS/RCD/FSSAI dated 29th October 2021 has allowed the renewal of Licenses / Registration till 180 days of the expiry date subject to payment of penalty.
- Modification\* (if any) denotes the change in the Authority. Issuing Authority mentioned along with Modification\* is the jurisdictional Authority with effect from the date of issuance of modified license.

*Shamsher Mehta*

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## Non-Form C Annexure

fssai

Government of West Bengal  
Department of Health and Family Welfare  
Food Safety and Standards Authority of India  
License under FSS Act, 2006



GOVERNMENT OF WEST BENGAL  
DEPARTMENT OF HEALTH & FAMILY WELFARE

अनुज्ञप्ति संख्या / License Number: 12822008000458

Person in charge of operations

Name: SHAMBHU MAHATO Qualification: GRADUATION  
Contact No: N/A Mobile No: 9830455398  
Email-ID: mahatoshambhu145@gmail.com  
Address: 4/5 CHANDMANI GHAT, RISHI BANKIM CHANDRA ROAD, P.O. & P.S.- HOWRAH  
State: West Bengal District: Howrah  
Pin Code: 711101 Photo Id Card: Aadhar Card  
Photo Id No: 661805334428 Photo Id Expiry Date: N/A  
FoSTaC No: Not Provided

Person responsible for complying with conditions of license (The person must be same as mentioned in Form IX, as per FSS Regulations, 2011)

Name: SHAMBHU MAHATO Qualification: GRADUATION  
Contact No: N/A Mobile No: 9830455398  
Email-ID: mahatoshambhu145@gmail.com  
Address: 4/5 CHANDMANI GHAT, RISHI BANKIM CHANDRA ROAD, P.O. & P.S.- HOWRAH  
State: West Bengal District: Howrah  
Pin Code: 711101 Photo Id Card: Aadhar Card  
Photo Id No: 661805334428 Photo Id Expiry Date: N/A

Place / स्थान: Howrah

Issued On / दिनांक: 13-09-2023 (Renewal License)

Designated Officer

Note: Any change in above details shall be immediately communicated to authorities. You can apply for modification of license for updation of details without any cost through Food Safety Compliance System (<https://foscos.fssai.gov.in>)

Shambhu Mahato

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# PORTERS WELFARE ASSOCIATION

**Govt. Regd. S/L/98754**

Regd. office : 18/1 B, Hari Charan Banerjee Street, Belur, Bally, Howrah - 711202

Correspondence Address : 4/5, Rishi Bankim Chandra Road Howrah - 711101

Secretary : Shambhu Mahato, Mob : 9051651732

Ref. No. \_\_\_\_\_

Date. \_\_\_\_\_

## Work Order (Installation Of ETP System )

### ( Effluent Treatment Plant(ETP)

Vendor Name : ECO PROTECT SERVICES  
 Vendor Address : Ganganagar, Scout Para, Kolkata - 700132  
 Phone : 8981359833/7003438213  
 Order Date : 21/10/2023  
 Invoice no : PWA/EPS/01/23-2024  
 Mail Id : [ecoprotect132@gmail.com](mailto:ecoprotect132@gmail.com)

This has reference to your quotation / negotiation you had with us in respect of above mentioned work .  
 We are pleased to issue this purchase order in your favor for the same as per the terms and conditions appended below / attached herewith.

#### Order Details

1. Installation of the ETP of 10 KLD at our premises.  
 Total Amount – 1,50,000/- (Excluding 18 % GST)  
 BRANCH – Madhyamgram  
 Bank Details : A/C No – 570002010016036 (UNION BANK OF INDIA) IFSC – UBIN0557005

The above approved rates are inclusive of all statutory tax & bill will named PORTERS WELFARE ASSOCIATION, 4/5, Rishi Bankimchandra Road, Howrah, West Bengal – 711101

*Shambhu Mahato*

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## PORTERS WELFARE ASSOCIATION

Govt. Regd. S/IL/98754

Regd. office : 18 1 B, Hari Charan Banerjee Street, Belur, Bally, Howrah - 711202

Correspondence Address : 4 5, Rishi Bankim Chandra Road Howrah - 711101

Secretary : Shambhu Mahato. Mob : 9051651732

Ref No \_\_\_\_\_

Date. \_\_\_\_\_

**Payment Terms:-**

- 1 60% is to be made as an advance along with Work order.
- 2 30% Payment is to be made by materials dispatch.
- 3 10% payment is to be made by water report and commissioning.

Sambhu Mahato

- 9477213513

Accepted

Seal &amp; signature of quoted

*Shambhu Mahato**Shambhu Mahato*

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# HOWRAH MUNICIPAL CORPORATION

License Department

Certificate Of Enlistment for the year: 2023-2024



463589

C/E No

M/S. PORTERS WELFARE ASSOCIATION

Name of the Proprietor/Partner/ Director(s) / Karta/ Manager:

PORTERS WELFARE ASSOCIATION (SAMBHU MAHATO).

Street Name: RISHI BANKIMCHANDRA ROAD

Nature of Trade: Seller General (Cat-1)

Sub-Category: FOOD ITEM

*Sambhu Mahato*

Book No	Receipt No	Ward	Holding No	Issue Dt	License No	Current Dt
0	0	14	4/5 CHAND MANI GHAT,	26/04/2023	HMC/W14/158927/23	26/04/2023

### FEES & CHARGES UNDER THE FOLLOWING SECTIONS OF THE HMC ACT 1980

Sl No	Section	Details	No of Year	Amounts(RS)	Total(RS)
1	U/S 102	Fees for Certificate of Enlistment	1	500.00	500.00
2	U/S 87A	Fees for Specific Services		0.00	0.00
3	U/S 190	Fees for keeping/storing in warehouse,godown,transport,factories,workshop		0.00	0.00
4	U/S 24PFA	Fees for selling edible oil,foods,ghee etc(Food License)		0.00	0.00
5	U/S 192AB	Fees for eating house,restaurant,hotel,bakery,water/ice factory		0.00	0.00
6	U/S 193	Fees for theatre,cinema,circus,resort,ceremonial house		0.00	0.00
7	U/S 194C	Power of commissioner to stop use of premises otherwise in conformity of license		0.00	0.00
8	U/S 196	Fees for Keeping open any private market		0.00	0.00
9	U/S 197AB	Fees for sale of meat,butcher shop,fish etc.		0.00	0.00
10	U/S 200-201	Fees for License for sale of fish,poultry,flesh		0.00	0.00
11	U/S 206	Fees for keeping open any shop for retail sale of drug		0.00	0.00
12	U/S 110	Fees for tax on owner,possessor of such carriage & animals		0.00	0.00
13	U/S 108/109	Fees for tax on carriage & animals		0.00	0.00
14	U/S 191	Fees for establishing factory,workshop with power (Horse Power)		0.00	0.00
15		Conservancy Fees		0.00	0.00
		Total Arrear License Fees For 0 Year(s)			0.00
		Total Penalty			0.00
		Processing Fees			50.00
		Adjustment Amount			0.00
		Net Amount payable			550.00

Rupees (In word) : Five Hundred And Fifty Rupees

PAY HMC DUES IN TIME TO AVOID EMBARRASMENT

By order Commissioner H M

Last date of renewal without fine

Valid Upto

Revenue Star

30-06-2024

31-03-2024

This document is auto generated through computer system as per data submitted by applicant himself/herself, respective department/agencies/institutions may verify documents/credentials from CE holders if so deem fit This receipt is to be treated as Payment Receipt cum Certificate of Enlistment and valid upto 31-03-2024  
Concerned Authorities/Agencies/Institutions can verify the validity of the receipt cum CE from HMC Web portal.  
If any unfair/illegal means had been adopted by or any knavery/wrong doing had been resorted to by the applicant, for obtaining C E, the C E holder shall be solely liable/responsible for that, and would be liable for prosecution and punishment under the IPC 1860 and/or any other law for the time being in force

*TK*

- N.B
- This certificate is granted without any prejudice to the right of the Howrah Municipal Corporation to impose penalties already incurred or for arrears dues & does not cover liabilities under any other section of the same Act.
  - Certificate of such enlistment or renewal thereof shall not absolve the holder from any liability to take out any licence under this act or any other law for the time being in force.
  - The licensee is liable to submit a copy of this licence to W.B.P.C.B. & Fire Dept., Govt. of West Bengal with the licence fee. If the licensee fails to do so, the licence shall be treated as cancelled and the holder shall be liable for prosecution and punishment under the IPC 1860 and/or any other law for the time being in force.

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## WEST BENGAL POLLUTION CONTROL BOARD

Paribesh Bhawan, 10A, Block - LA, Sector III, Salt Lake

Kolkata - 700 098, INDIA; Ph 335 9088, & Fax: (0091) (33) 335 8073

### Application Form for Consent to Establish for Green Category Industries

Application for Consent to Establish for discharge of effluent, under Section 25 and Section 26 of Water (Prevention and Control of Pollution) Act, 1974 and emission/continuation of emission under Section 21 of the Air (Prevention and Control of Pollution) Act, 1981.

Application No. : 3445546

Date of Submission : 21/02/2023

Category : GREEN

Industry Type : Hotels (up to 20 rooms and without boilers)

To  
The Member Secretary  
West Bengal Pollution Control Board  
Kolkata

From (Name and address of the unit)  
PORTERS WELFARE ASSOCIATION  
4/5 Chand Mani Ghat, Rishi Bankim Chandra Road  
.....

I/We hereby apply for 'Consent to Establish' under [i] sub-section (2) of Section 25 and 26 of Water (Prevention & Control of Pollution) Act, 1974 and [ii] sub-section (2) of Section 21 of the Air (Prevention & Control of Pollution) Act, 1961 for the industrial plant owned by SAMBIHU MAHATO for its unit located at 4/5 Chand Mani Ghat, Rishi Bankim Chandra Road Tel No.-8777794833 Fax.-8777794833

I/We hereby further declare that the information furnished below and its Appendices/Annexures are correct to the best of my knowledge. I/We hereby submit that in case of change of status of any of the information provided a fresh application shall be made as required under the provisions of the related Acts. I/We hereby undertake to furnish any other information within seven days of its being called for by the State Board. I/We hereby agree to submit to the West Bengal Pollution Control Board application for consent to operate one month before the commencement of the unit.

I/We enclose herewith Challan of Rs.

deposited at Branch on in favour of West Bengal Pollution Control Board being the *Consent to Establish application fee*.

### Industry Information

Shambhu Mahato

99

Scale: Large Scale	No. of staff : 5	Gross capital investment in Lakhs. : 120000 (land, building, plant, machinery excluding capital investment on pollution control system)		
		(supported by affidavit, certificate from Chartered Accountant or annual report)		
Raw material(s): (attach additional sheet if required)		Raw Material Name	Quantity/day	
		1	MAIDA, CHIRA, SALT, BESAN ETC	
Product(s) : (attach additional sheet if required)		Product/By product Name	Production Capacity(Per Month)	Average Production(Per Month)
		HOTEL SERVICES FOOD ITEMS	100 Number	70 Number
Water consumption(KLD)		Source Consumption	Quantity (KL/D)	
Industrial -				
Domestic -				
Waste water discharged through sewage treatment plant / septic tank to (tick the appropriate discharge places)		No. of STP	Type of Discharge	STP Capacity per day
				Final Discharge to/Final point of disposal
Number and Capacity (KVA) of Diesel Generator(DG) Sets				
No. of DG sets	Capacity of each DG sets	Height of the stack above DG sets	Height of the DG room	
Noise pollution control measures				
Acoustic enclosure/acoustic treatment of DG room			Exhaust mufflet	
Appropriate acoustic enclosure and stack with specified chimney height will be installed for the proposed DG set(s) as prescribed in the Gazetteer Notifications of Ministry of Environment and Forest, Government of India dated 17 May, 2002 and 25 September, 2000.				

I hereby declare that all information provided herewith are true and the gross capital investment mentioned are based on Detailed Project Report / Certificate of a Chartered Accountant and I shall be solely responsible for submission of duly filled in and signed hard copies of the application form and all related documents mentioned below within 3 months of issuance of the electronic form of the NOC for Consent to Establish the proposed unit by the Board failing which the Board shall be at it's discretion to revoke the NOC without showing any reason or intimation

1. Appropriate document as proof of deposition of consent application fee
2. Undertaking/Affidavit/Annual Report/Certificate from a Chartered Accountant
3. Additional sheet against Raw material and Quantity (If required)
4. Additional sheet against Product and Quantity (If required)
5. Additional sheet against Wastewater treatment facility (If required)

*Sharmila M*

25

6. Additional sheet against Air emission sources (If required)  
 7. Additional sheet against Air pollution control devices (If required)

Name of applicant : SAMBHU MAHATO		
Designation : PROPRIETOR		
	Seal of the Company	Signature of the applicant
Address of applicant : 4/5 chand mani ghat, rishi bankim chandra road	Contact Tel. no. of the applicant : -8777794833	

- Notes: => All enclosures, documents and analysis reports of Board's recognised laboratories must be signed/ countersigned by the applicant with official seal.  
 => All subsequent correction in the application form and enclosures should be signed by the applicant or any person authorised by the applicant.  
 => The form is to be filled preferably in by typewriting or legible hand writing.

Shambhu



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M/s PORTERS WELFARE ASSOCIATION  
 4/3, CHANDMANI GHAT RISHI BANKIM  
 CHANDRA ROAD, P.O & P.S: HOWRAH,  
 DIST HOWRAH, PIN: 711101

Date of collection of sample  
 Date of start of analysis  
 Date of completion of test  
 Sample description  
 Report no  
 Sample collected by

09.10.2023  
 10.10.2023  
 12.10.2023  
 WATER  
 PCL/NN/2023-24/K2728 dated 10.10.2023  
 LAB REPRESENTATIVE (G KARMAKAR)



TC 7415

## TEST FINDINGS:

Sl No	Test Parameters	Test Method	Unit	Norms as per IS:10500,2012 2 <sup>nd</sup> Revision		Results
				AL	PL	
<b>Organoleptic and Physical Parameters</b>						
1	Colour, Max	IS:3025-1983 (Part-4)	Hazen	5	15	1.01
2	Odour	IS:3025-1983 (Part-5)		Agreeable	Agreeable	Agreeable
3	pH Value	APHA 23rd Edition, 4500 H <sup>+</sup> B		6.5-8.5	No Relaxation	7.82
4	Taste	IS:3025-1984 (Part-8)		Agreeable	Agreeable	Agreeable
5	Turbidity, Max	APHA 23rd Edition, 2130 B	NTU	1	5	0.1
6	Total Dissolved Solids, As TDS Max	APHA 23rd Edition, 2540C	mg/l	500	2000	98
<b>General Parameters</b>						
7	Calcium as Ca	APHA 23rd Edition, 3500-Ca B	mg/l	75	200	1.8
8	Chloride as Cl	APHA 23rd Edition 4500-Cl-B	mg/l	250	1000	10.4
9	Iron as Fe	APHA 23rd Edition, 3500 Fe B	mg/l	1.0	No Relaxation	0.246
10	Magnesium as Mg	APHA 23rd Edition, 3500 Mg B	mg/l	30	100	7.8
11	Sulphide as H <sub>2</sub> S	APHA 20 <sup>th</sup> Edition 4500 S <sup>2-</sup> B	mg/l	0.05	No Relaxation	0.01
12	Total Alkalinity as CaCO <sub>3</sub>	IS:3025(Part-23)- 1986	mg/l	200	600	34
13	Total hardness as CaCO <sub>3</sub>	APHA 23rd Edition 2340C	mg/l	200	600	42
14	Sulphate as SO <sub>4</sub>	IS:3025(Part-24)- 1986	mg/l	200	400	4.044
15	Zinc as Zn	APHA 22 <sup>nd</sup> Edition 3111B	mg/l	5	15	1.094
16	Copper as Cu	APHA 22 <sup>nd</sup> Edition 3111B	mg/l	0.05	1.5	0.006
<b>Parameters Concerning Toxic Substances</b>						
1	Total Arsenic as As	APHA 23rd Edition 3114C	mg/l	0.01	No Relaxation	<0.01

## Bacteriological Quality of Drinking Water

All Water Intended for drinking

Sl No.	Test Parameters	Requirements	Results
1	E.Coli or thermo tolerant Coliform bacteria	Shall not be detectable in any 100 ml sample	NOT DETECTED
2	Total Coliform bacteria	Shall not be detectable in any 100 ml sample	NOT DETECTED

Note: 1. AL - Acceptable Limit, 2. PL- Permissible Limit

### Remarks

Chemically: Satisfactory for above mentioned Parameters.

Biologically: Satisfactory for above mentioned Parameters.

THE TESTED SAMPLE QUALIFIES TO THE REQUIREMENT AS PER IS 10500: 2012 AND IS FOUND TO BE FIT FOR HUMAN CONSUMPTION

Shamshu Mahato

For Prodcontrol (India) Pvt. Ltd.

Authorized Signatory

Our liability is limited to the exercise of due care and diligence. This certificate does not however, release vendors or buyers from their contractual obligation.

Regd. Office : Kongu Building, 1st Floor, No.16, Indra Nagar, Nallampalayam Road, Kavundampalayam, Coimbatore - 641 030, INDIA

28 29 27



# R. V. BRIGGS & CO. PRIVATE LTD.

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Phone : (033) 4044-3380/3381/3382 / 3383, Fax : 33 2248-0447

E-mail : rvbriggs.kolkata@gmail.com, Website : www.rvbriggs.com

CIN : U51109WB1931PTC007007



TC-12347

## TEST REPORT

No. E(D)/23-24/1118

Date: 06 November 2023

Page 1 of 1

Issued to

M/s. JOY MAA TARA HINDU HOTEL

4/5 Risi Bankim Chandra Road, Opp Howrah Station

E.mail dtd.02.11.2023

Effluent

ETP Outlet

Mr. B.Madhu

RVB/FM/45

02.11.2023 at 1.40 P.M.

06.11.2023

Parameter Tested:

pH, TSS, O & G, BOD, COD

Your Ref. No.

Description of Sample

Collection Source

Sample Carried out by

Sampling Plan

Sample Drawn by us on

Analysis completed on

Sample collection Procedure

Mode of Sampling

Environmental condition during sampling

: APHA 24th Edition 1060

: Grab

: Temperature : 29°C, Transported in Ice box, Cold chain maintained

### TEST FINDINGS:

Sl. No.	Test Parameters	Test Method	Unit	Results	Limit as per Environmental Protection Act, MOE & F for Effluent discharged into Inland surface water
1	pH Value	APHA 24th edition-4500H+B	...	6.8	5.5 - 9.0
2	Total Suspended Solids (TSS)	APHA 24th edition 2540D	mg/l	28	100 (Max.)
3	Oil & Grease (O & G)	APHA 24th edition 5520B	mg/l	3.8	10 (Max.)
4	Biochemical Oxygen Demand for 3 days at 27°C (BOD)	I.S. 3025 (Part - 44) - 1993	mg/l	29	30 (Max.)
5	Chemical Oxygen Demand (COD)	APHA 24th edition 5220B	mg/l	100	250 (Max.)

### Remarks on Test Report :

The above mentioned sample of effluent complies with Environmental Protection Act, MOE & F for effluent discharged into Inland Surface water in respect of above mentioned parameters.

Report Verified by  
(J. Das)

:- END OF TEST REPORT:-

Shambhu Mahato

(Dr. R. KARIM)  
Technical Manager  
Authorised Signatory



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**West Bengal Fire & Emergency Services  
Government of West Bengal**

**CERTIFICATE  
To Whom it may concern**

This Certificate on Fire Safety is electronically auto-generated in favour of Messrs Porters Welfare Association, with Aadhar No 445682170810 of Company/ LLP/ Trust/ Society etc A with PAN AABAH2246P Address Ward No-14 , Holding No- 4/5 Rishi Bamkimchandra Road , Howrah Howrah Pincode- 711101 on the basis of the Self-Declaration submitted by the Applicant/ Owner/ Occupier/ Company/ LLP/ Trust/ Society etc. in Form No Form2 being covered under the Govt. Notification No. 1961/FES/O/C-1/MISC-08/2023 Dated 05/03/2024, for the following occupancy.

- 1.Type of occupancy: Hotels (Non Star Category, standalone)
- 2.Sub-type: Residential A-5
- 3.Height of the Building: 3
- 4.Area of occupancy: 75.5
- 5.Validity date: 17-Nov-2025
- 6.Next date of renewal: 18-Oct-2025 onwards

This certificate is auto-generated on the strength of Self-Declaration duly signed and uploaded by the applicant and it dispenses with the Fire Safety Certificate (FSC) as required under section 11C of the West Bengal Fire Services Act, 1950 being small business entity and/or falling in the low risk category as stated above.

The Applicant shall have to maintain all the Fire Prevention and Safety Measures in good repair and in efficient condition at all time, as mentioned in his/her Self-Declaration and he/she will remain fully responsible for maintaining and operating the same, failing which the Department of West Bengal Fire & Emergency Services has all liberty to take any legal action against the Applicant as per the provisions as laid down in the West Bengal Fire Services Act, 1950 with up to date amendments.

The Departmental officers will have the right to inspect anytime to see that the contents of self certification are true. For submission of any false information or wrong credentials in the submitted declaration, this Certificate on Fire Safety will deemed to be treated as cancelled and the Department of West Bengal Fire & Emergency Services may initiate legal action against the Applicant as per the provisions as laid down in the West Bengal Fire Service Act, 1950 with up to date amendments. The validity of this self-certification is for one year only and uploading of a fresh and updated self certification is needed at least one month before the expiry of validity of existing self certification.

*Disclaimer: This document is auto-generated through Computer system as per data submitted by the applicant himself in online procedure. Respective Department / Authority / Institution / Office may verify the documents/certificates from the CE holder, if so deem fit.*



The authenticity of this document can be verified by accessing the URL: [edistrict.wb.gov.in](http://edistrict.wb.gov.in) and then clicking on the 'Third Party Certificate Verification' link and keying in Unique Number : 211922406300001234

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IA in OA 104 / 2023

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Re: Case No. OA- 104 of 2023  
Subhas Dutta  
Versus  
The State of West Bengal & Ors.

Dear Sir(s), Kindly find enclosed copy of the Interlocutory Application in the above mentioned Original Application along with all annexure for you information, knowledge and perusal.

Enclosed as above.

.....



Asok Prosad. Adv



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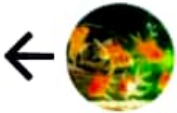
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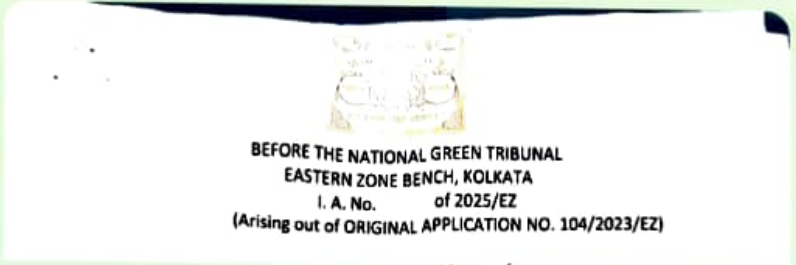


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Shambhu Mahato

GENERAL SECRETARY  
MR. SHAMBHU MAHATO**VAKALATNAMA**  
**In The High Court at Calcutta**District: \_\_\_\_\_  
Before The National Green Tribunal Eastern Zone Bench Criminal Revisional  
Constitutional Writ Civil \_\_\_\_\_  
Appellate JurisdictionI. A. No. \_\_\_\_\_ of 2025/EZ  
(Arising out of Original Application no: 104/2023/EZ)M/s Howrah Station Porten Welfare  
Association{ Appellant  
Petitioner

-Versus-

Subhas Datta &amp; Ors.

{ Respondent  
Opposite Party

Vakalatnama on behalf of Sri Shambhu Mahato  
Known all men by these presents that by Vakalatnama, I/We appoint the Advocates noted below or any one of them my/our lawful Advocate or Advocates for filing the memorandum or appeal or petition/of entering appearance in the above matter for appearing, conducting and arguing the same for depositing or withdrawing any money in connection there with for moving the Court in any matter connected therewith, for preparing the paper book in the case and for putting in papers, petitions etc. On my/our behalf for filing, taking back any documents for withdrawing suits or appeals or petitions with permission to institute fresh suit etc. For signing and filing petitions of compromise in connection with the said matter and for taking copies of paper from the Record and I/We further say that any act done by my/our said Advocate or Advocates or by any one of them after accepting this Vakalatnama, shall be considered as my/our own true and lawful act. And I/We further hereby agree and undertake to pay the said Advocates his or their fees as settled and all others sums that may be necessary to carry out the requisition of the Court and otherwise to enable the said Advocates to conduct the case properly. Failing which the said Advocates after notice to me/us will be at liberty to withdraw from further conducting the case.

In witness where of I/we sign and execute this Vakalatnama on this the  
16th day of January, 2025

Name of the Advocates

Malabika Roydey

Email Id: mrdey@rediffmail.com  
Phone no: 9051634204  
Enrollment no: WB/317/98

Received the vokalatnama  
from the executant within  
named satisfied & accepted.

Malakikarajay,  
Advocate

BEFORE THE HON'BLE NATIONAL  
GREEN TRIBUNAL EASTERN ZONE  
BENCH, KOLKATA

I.A. No. of 2025/EZ

(Arising out of ORIGINAL  
APPLICATION NO. 104/2023/EZ)

In The Matter of:

M/s Howrah Station Porters  
Welfare Association

... Applicant

Versus

Subhas Datta & Ors.

... Respondents

**INTERLOCUTORY APPLICATION  
ON BEHALF OF THE APPLICANT**

Filed by

MALABIKA ROY DEY

Advocate

For The Applicant

Email: mrdey@rediffmail.com

(M): 9051634204

